

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3749  
ANSWERED ON:08.04.2003  
AMENDMENT TO CRIMINAL PROCEDURE  
MAHESHWAR SINGH

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government propose to amend the code of criminal procedure to provide special courts for conducting hearings of the cases against political leaders on day to day basis;
- (b) if so, the details thereof; and
- (c) the time by which final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI)

(a): No, Sir.

(b)&(c): Do not arise.